NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. J. PERUMAN JARANYAN JA Pulloners 1+2 2. R. VIDHYARHANKAR R. AEHOKKUMAR Counselfor R-1-3, 7-10,13-15. 1. D. PERUMAN SARANYAN

ORDER

Counsel for petitioners present. Petitioner 1 in person present. Counsel for R1 to R3, R7 to R10 and R12 to R15 present. Both the counsel stated that there is a chance of settlement between the parties and prayed time for making submissions in relation to the outcome of the same. Time extended at their request. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc